

Filing No. Cr. Appeal (D.B)/8217/2020

Md. Nijam @ Putan @ Lalden Vs The State of Jharkhand

Advocate's Name- Faizur Rahman

With B.A 10596/2018 (As per report given by List and Computer)

2)a) Limitation expired on 16/05/2020. Delay of 17 days.

8) Particulars as required by Rule 140 (I) Chapter XV Part (A) page no. 37 of the JHC Rules, 2001-
Not stated.

9)i) Limitation Petition may be filed.

ii) Name of petitioner may be verified with execution in vak in both main and I.A petition.

iii) Father's name of petitioners may be verified at page 1 with vak in both main and I.A petition.

iv) Order date may be corrected in Para 1.

v) Sentence as stated in Para 3 of I.A. Petition may be verified.